

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1718
ANSWERED ON:10.12.2004
COMPUTERISATION OF LAND RECORDS
Singh Shri Sugrib;Thakkar Smt. Jayaben B.

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has taken steps towards computerisation of land records in the country;
- (b) whether funds have been released to each State for the above purpose; (
- (c) if so, the details thereof, district-wise;
- (d) whether State Governments have demanded additional allocation of funds to achieve target in computerisation of land records ;
and
- (e) if so, the steps taken to release the additional funds to the State Governments?

Answer

MINISTER OF STATE FOR RURAL DEVELOPMENT (SMT. SURYAKANTA PATIL)

- (a) Yes, Sir. The Scheme of Computerization of Land Records was started in 1988-89 with 100% financial assistance by Government of India with the aim of removing inherent flaws in the existing land records maintenance system. This Scheme has been extended to 582 out of 593 districts of the country
- (b) & (c) District-wise funds are not released under this scheme. However, funds are released to the Revenue Department of State for implementation of the Scheme in various districts. A statement showing State-wise funds released since inception is annexed.
- (d) & (e) The scheme of Computerization of Land Records is a demand-driven scheme. Therefore, State-wise allocation is not being made. As and when, the proposal is received from the State, it is examined and funds are released as per the Guidelines to achieve the targets under the Scheme.